

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
STARRED QUESTION NO. *100
TO BE ANSWERED ON 08.02.2017**

PRIME MINISTER'S 15 POINT PROGRAMME

***100. SHRI ASADUDDIN OWAISI:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the aims and objectives of Prime Minister's 15 Point Programme being implemented for the welfare of minorities in the country along with its implementation status in the minority concentrated districts in the country during the last three years and the current year;
- (b) whether the Government has evaluated the physical and financial performance of the programme; and
- (c) if so, the details thereof along with the achievements made under various schemes included in the programme during the above period?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

- (a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO. *100 TO BE ANSWERED ON 08.02.2017 ASKED BY SHRI ASADUDDIN OWAISI REGARDING “PRIME MINISTER’S 15 POINT PROGRAMME”

(a) to (c): Prime Minister’s New 15 Point Programme for the Welfare of Minorities (PM’s New 15-PP) is an overarching programme, covering 24 schemes / initiatives of 11 participating Ministries / Departments, which is implemented throughout the country. All these schemes / initiatives are being implemented by participating Ministries / Departments, either exclusively or by earmarking of 15% of overall physical / financial targets (under the concerned scheme / initiative) or by monitoring the flow of funds in the minority concentration areas for the welfare of minorities throughout the country. The programme aims to promote opportunities for education as well as social welfare by ensuring equitable share for minorities in economic activities and employment through existing and new schemes, enhanced credit support for self-employment and recruitment to State and Central Government jobs. As per the information received from participating Ministries / Departments, the details of targets and achievement under various schemes / initiatives covered under the programme; including funds sanctioned, released and utilized during the last three years as well as the current year in various States / UTs, are available on the Ministry’s official website www.minorityaffairs.gov.in.

The performance of schemes / initiatives of other Ministries and Departments included in the PM’s New 15-PP is evaluated by the Ministries concerned as evaluation and review are continuous process. In respect of the schemes of the Ministry meant exclusively for minority communities, evaluation is carried out as and when it is warranted and is also a continuous process.
